

FAO No. 5525 of 2005 (O&M)

Nitin Narang & ors. Appellants
V/s
Zabbar Hussain & ors. Respondents

Respondent No. 3:


Dinesh Kumar S/o Surender Kumar, 404 Rampura, Tri
Nagar, New Delhi.

Respondent No. 4:

Basant Singh S/o Shri Attar Singh R/o Village Rasulpur,
P.O. Rani Khera, New Delhi.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **23-10-2019(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
18th Sep, 2019.


Superintendent (Judl.),
For Registrar (Judicial)
Mlu
18/9/19